



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/ 6513/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti G. B. Changkakati.  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the <sup>th</sup> 6 November, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.XII-3/2019/473/E, dtd. 04.11.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 11.11.2019 along with station leave permission from the evening of 08.11.2019 till the morning of 13.11.2019, has been granted/rejected. The Counsellor, family Court, Dhubri will remain in charge of your Court and office in your absence.


Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/ 6514 dated 6.11.19**  
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
06/11/19

**JT. REGISTRAR (VIGILANCE)**

